

**GOVERNMENT OF INDIA
MINISTRY OF HEALTH AND FAMILY WELFARE
DEPARTMENT OF HEALTH AND FAMILY WELFARE**

**RAJYA SABHA
UNSTARRED QUESTION NO. 1688
TO BE ANSWERED ON 3rd AUGUST, 2021**

**CENTRALIZED STANDARD OPERATING PROCEDURE(SOP) FOR
PEOPLE WITH CO-MORBIDITIES**

1688. SHRI BHUBANESWAR KALITA:

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) whether Government has developed a centralized SOP during current pandemic for people with co-morbidities such as Cancer, Diabetes, Hypertension with specific instructions for treatment protocols during interaction and dosage, if so, details thereof;
- b) whether people at high risk and living with Non-Communicable Diseases (NCDs) have been placed under health surveillance, if so, details thereof;
- c) whether Government has taken any steps to ensure that chronic care is uninterrupted during the pandemic, if so, details thereof; and
- d) whether any additional budget allocation has been made to control NCDs during present health crisis, if so, details thereof?

ANSWER

**THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND
FAMILY WELFARE
(SMT. BHARATI PRAVIN PAWAR)**

(a) Various guidelines, including Comprehensive Guidelines for Management of COVID-19, inter alia include guidance about the care of the patients with co-morbid conditions in general. 'Clinical Guidance on Diagnosis and Management of Diabetes at COVID-19 Patient Management Facility' was also released by the Department of Health and Family Welfare.

(b) Guidelines for containment measures, treatment/management of cases or prevention and other associated steps to be taken up by the States have focus on the vulnerable population which includes those with co-morbid conditions including people with Non-Communicable Disease (NCDs). Health is a state subject. States/UTs have been advised to utilize the Population Based Screening (PBS) data during containment activities in order to identify those with NCDs, and to place them under health surveillance.

(c) Several communications and specific guidelines have been sent by Ministry of Health and Family Welfare to State/UT Governments from time to time emphasizing the need for continuation of non-covid essential medical services including services for cases in need of chronic care.

(d) The Department of Health & Family Welfare provides financial support to the States/UTs under the National Programme for Prevention and Control of Cancer, Diabetes, Cardiovascular Diseases and Stroke (NPCDCS), as part of National Health Mission (NHM), based on the proposals received from the States/UTs. During the ongoing COVID-19 pandemic also, financial support has been provided to all States/UTs on the basis of proposals received from them under NHM in their respective Programme Implementation Plans (PIPs). Total financial support provided through PIPs in financial year 2019-2020 and 2020-2021 is Rs. 670.86 crore and Rs. 364.35 crore respectively.